

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23516/2003

(From the judgement and order dated 22/09/2003 in CMWP No. 41162/2003 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BASANTI DEVI & ORS.

Petitioner(s)

VERSUS

RAJANA DEVI AGRAWAL & ORS.

Respondent(s)

(With prayer for interim relief )

(FOR FINAL DISPOSAL)

Date: 15/07/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. Prem Malhotra, Adv.

For Respondent(s)

Dr. J.N. Dubey, Sr. Adv.

Mr. Anurag Dubey, Adv.

Mr. Maneesh Dubey, Adv.

Mr. Manish Kumar, Adv.

For Mr. S.R. Setia, Adv.

UPON hearing counsel the Court made the following

O R D E R

List after four weeks, as prayed.

(G.V.Ramana)

Court Master

(Veera Verma)

Court Master